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O.A./435/87

Shri Hardey Nath Watal,
16, Tolak Nagar, Paldi,
Ahmedabad.

(Advocate: Mr.K.K.Shah)

: Applicant

Versus

The Secretary,
Ministry of Information &
Broadcasting, Govt. of India,
Shastri Bhawan,
New Delhi.

(Advocate Mr.P.M.Raval)

: Respondent

O.A./463/87

Shri Surendra Singh Solanki,
16, Tolaknagar, Paldi,
Ahmedabad.

(Advocate: Mr.K.K.Shah)

: Applicant

Versus

The Secretary,
Ministry of Information &
Broadcasting, Govt. of India,
Shastri Bhawan,
New Delhi.

: Respondent

(Advocate: Mr.P.M.Raval)

ORAL ORDER

Date: 21.3.1991

Per: Hon'ble Mr. M.M.Singh

: Administrative Member

1. The applicant in OA/435/87 filed under Section 19 of the Administrative Tribunals Act, 1985 is an Inspector of Exhibitions in the Directorate of Advertising and Visual Publicity, Govt. of India, Ahmedabad.

2. The applicant in OA/463/87 is Field Exhibition Officer, Directorate of Advertising and Visual Publicity, Govt. of India, Ministry of Information and Broadcasting, Ahmedabad.

Mr.K.K.Shah, learned counsel appearing for the above two applicants, at the end of his submissions, urged that he does not press for any relief except the relief that Govt. of India, Directorate of Advertising and Visual Publicity, Ministry of Information and Broadcasting,

Order No.3/2/68-Est.II, dated 31st July, 1968 which reads as follows:-

"On the recommendation of the Departmental Promotion Committee, the Director of Advertising and Visual Publicity hereby appoints the following Exhibition Assistants officiating as Field Exhibition Officers on adhoc basis, to the grade of Field Exhibition Officer on regular basis in a temporary capacity with immediate effect, until further orders:-

1. Shri J.S.Sawhney
2. Shri M.M.Bakhshi
3. Shri M.A.Ghani
4. Shri R.N.Khanna
5. Shri H.N.Watal
6. Shri M.Ahmed
7. Shri S.S.Solanki

2. They will be on probation for a period of two years which may be extended at the discretion of the appointing authority.

Sd/-
(R.L.Jain)
Deputy Director (Admn.)
For Director of Advtg. & Visual Publicity

Copy to:

1. The concerned Field Exhibition Officers
2. D.D.(A)/D.D.(E)/E.O.(R)/Exhibition Division
3. Est.I Section (Office Order File)
4. Budget Section
5. Cash Section
6. Personal files of the individuals
7. Spare copy for File No.40/2/67-Est.II
8. Spare copy for File No.10/1/68-Est.II
9. 2 Spare copies.

Sd/-
(R.L.Jain)
Deputy Director (Admn.)
For Director of Advtg. & Visual Publicity".

should become the basis of consideration of both the above applicants which figure at Sr.No.5 and 7 of the above order for consideration as the date of their appointment to the post of Field Exhibition Officers on regular basis in a temporary capacity. None present for the respondents.

3. As both the applications involve similar question, which were submitted before us by Mr.Shah and as the respondents' reply dated 26.4.1990 filed in the case of Shri S.S.Solanki and reply dated 12.9.1988 filed in the case of Shri R.N.Watal contain no averments or submissi

which could in any manner deny the above report, we take up the two applications for disposal by our common order as given below:

4. We hereby direct the Secretary, Ministry of Information and Broadcasting, Govt. of India to take two applicants as appointed on adhoc basis to the grade of Field Exhibition Officer on regular basis in a temporary capacity as ordered in Order No.3/2/68-Est.II, dated 31st July, 1968, Govt. of India, Directorate of Advertising & Visual Publicity, Ministry of Information & Broadcasting, for any service benefits. The rest of the relief in these two applications are rejected.

(R.C.Bhatt)
Judicial Member

(M.M.Singh)
Administrative Member

a.a.b.